

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 36/2011 &
I.A. No. 68/2011, 94/2011 and 96/2011**

Dated 27th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M.S.E.D.C.LAppellant(s)
Versus
M.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Advocate with
Ms. Deepa Chavan
Mr. Abhishek Mitra &
Ms. Amrita Narayan
Counsel for the Respondent(s) : Mr. Jayant Bhushan,
Mr. Buddy A.Ranganadhan &
Mr. Arijit Maitra for R.1
Mr. G. Umapathy for R-2
Ms. Sudha Umapathy & Mr. G. Umapathy in
(I.A. No. 96/11)
Mr. Ramji Srinivasan, Sr. Advocate
Mr. Manu Seshadri for intervener
(I.A. No. 94/11)

ORDER

I.A. Nos. 94 and 96 of 2011

Heard the learned counsel for the parties.

The Applications are allowed.

Appeal No. 36/2011

Heard the learned counsel for the parties.

Post the matter for further hearing on **10.05.2011.**

(V.J. Talwar)
Technical Member
Ts/ss

(Justice M. Karpaga Vinayagam
Chairperson